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हो सकती है। हागकांग में रुपये की इस प्रकार की ग्रनधिकृत विनिय<sup>ा</sup> दरें जो कि कुछ पत्निकाम्रों में प्रकाशित हुई हैं प्रश्न में बताई गयी सीमा तक रुपये के मल्य मे गिरावत ग्राने का संकेत देती हैं।

(ग) विदेशी नदा में देश के स्रभिलिखित लेन-देनों के सदर्भ में भ्रनधिकत दरों पर होने वाले लेन-देन भ्रवश्य ही किसी किसी जगह पर ही होते है स्रोर उनका स्वरूप भी सीमानि कही होता है। इसलिये भारतीय रुपये के मल्य से नकी कोई खास संगति नहीं होती। रुपये की ताकत ा पता मख्यत देश की शोधन-शेष सबधी समग्र स्थि । से ही चल सकता है जिसमे हाल में सुधार होने के स्प'ट संकेत मिले है।

†[THE MINISTER OF FINANCE (SHRI Y. B. CHAVANA (A) -- 1 (A) -- 1 B. CHAVAN): (a) and (b) The value of the Indian tupee, that is, its official par value, has remained unchanged at 13.33 U.S. cents since the devaluation in June 1966. All a thorised foreign exchange transactions of the country are carried at rates which are within the permissible range of one percent of the par value. Transactions in contravention of Foreign Exchange Regulations may occur at rates different from the official rates, and, due to their inherently illegal and limited character, the so called unofficial rates may fluc sate. Such unofficial quotations for rupees in Hong Kong as published in some jour als indicate fluctuations of the magnitude stated in the Question.

(c) In the ontext of the country's recorded transactions in foreign exchange, the transactions at the unofficial rates of exchange are necessarily of a sporadic and marginal character. They have therefore no particular relevance to the value of the Indian rupee. The strength of the rupee is primarily re lected by the country's overall balance of payments position, which has recently shown distinct signs of improvement.l

SMUGGLING ON INDO-NEPAL BORDER

- \*237. SHR! D. D. PURI: Will the Minister of FINANCE be pleased to state:
- (a) whether Government are aware that smuggling pricularly of heroin and a host of other item, has become a big business in the area round about the Indo-Nepal border; and
- (b) if so, the steps Government have taken or propose to take to stop this smuggling?

THE MINISTER OF REVENUE AND EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): (a) There is smuggling of goods through the Indo-Nepal border; but no case of smuggling of heroin has come to the notice of the Government of India

(b) The following steps have been taken to prevent smuggling across the Indo-Nepal border :-

"In January, 1967, 27 mobile preventive parties; 14 in Bihar and 13 in U.P. were set up under the supervisory control of Assistant Collectors. In May, 1970, 11 additional preventive parties on the border and 24 city preventive parties have been deployed. The staff on 18 recognised border check-posts along the border has also been strengthened. One company of the Central Reserve Io ice has also been deployed in Purnea District of Bihar to assist the Customs staff in anti-smuggling measures. The cooperation of the Government of Nepal has been sought for plugging the loopholes in existing schemes in Nepal which could be exploited by unscrupulous traders in that country. At the behest of the Government of India, the Nepalese Government have modified the Gift Scheme under which any person could import goods valued Rs. 1000/- at a time. Under the modified scheme, the limit upto which gifts can be imported at a time has been reduced to Rs. 200/- only. The entire problem is kept under constant review to meet new situations."

## INDEX OF PRICES

\*238. SHRI K. P. **SUBRAMANIA** MENON: Will the Minister of FINANCE be pleased to state:

- (a) what was the index of wholesale prices in April, 1970 as compared to that of Aprıl 1969;
- (b) what was the working class cost of living index in April, 1970 as compared to that of April, 1969;
- (c) what was the percentage increase in each case;
- (d) what are the reasons for this increase;
- (e) what steps Government propose to take to bring down the price level?

<sup>† [ ]</sup> English translation.